

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST

#### GVK POWER AND INFRASTRUCTURE LTD HOLDING INVESTMENTS AND ASSETS AT HYDERABAD

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GVK Power and Infrastructure Ltd. CIN: L74999TG2005PLC059013 PAN: AAACJ5599A
2.	Address of the registered office	Darshak Chambers, Plot No 32, Ground Floor, H.No 1-8-303/48/32 Street No 1 Penderghast Road, Secunderabad, Hyderabad, Telangana, India 500003
3.	URL of website	<a href="http://www.gvk.com">www.gvk.com</a>
4.	Details of place where majority of fixed assets are located	Hyderabad, Telangana
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	FY 2023-24 Revenue from operations: Rs 760 lakhs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please refer website of GVKPIL <a href="http://www.gvk.com">www.gvk.com</a> and CIRP Section <b><u>GVKPIL CIRP</u></b>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please refer website of GVKPIL <a href="http://www.gvk.com">www.gvk.com</a> and CIRP Section <b><u>GVKPIL CIRP&gt; Process Document for Invitation for EOI dated 18 October 2024</u></b>
10.	Last date for receipt of expression of interest	02 November 2024
11.	Date of issue of provisional list of prospective resolution applicants	12 November 2024
12.	Last date for submission of objections to provisional list	17 November 2024
13.	Date of issue of final list of prospective resolution applicants	25 November 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 November 2024
15.	Last date for submission of resolution plans	30 December 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:gvkpilcirp@gmail.com">gvkpilcirp@gmail.com</a>

Date – 18 October 2024  
Place – Hyderabad, India

For GVK Power and Infrastructure Ltd.

Sd/-



**Satish Kumar Gupta**  
Insolvency Professional  
No.IBBI/PA-001/IP-00023/  
2016-17/10056

Satish Kumar Gupta  
Resolution Professional  
IP Regn. No. - IBBI/PA-001/IP-P00023/2016-17/10056  
AFA No. - AA1/10056/02/300625/106924  
AFA Validity Date – 30 June 2025  
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